

25-9-2000

Hon. Mr. Justice R.R.K. Trivedi vs  
Hon. Mr. S. Biswas, A.M.

As the advocates of the Tribunal  
have struck work, the case is  
adjourned to 10.10.2000 for  
admission.

A.M.

V.C.

10.10.2000 Hon. Mr. Justice R.R.K. Trivedi vs  
Hon. Mr. S. Dayal, A.M.

Received 4 copy of the OA  
D.R. D. Adv  
23/11

For orders - see our order

dated 10.10.2000 in OA No. 1049/2000

A.M.

V.C.

by  
order see  
passed in  
OA 1049/00